## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2015/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Mr. Avnindra Kumar Tripathi

M/s. Chinar Shipping and Infrastructure (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

1.

DESIGNATION

SIGNATURE

M.S.BHARDWAT a Shai'V.P. Waxma

Advocates for belinous

## <u>Order</u>

## C.P. No. 27/397-398/NCLT/MB/MAH/2015

- Petitioner side is present, the proxy appeared on behalf of the 1. Respondents seeking adjournment on the ground cause-list is not shown in website.
- On the request of the Respondents side, the matter is posted on  $2^{nd}$ 2. August, 2016 at 10.30 a.m. for hearing.

SdI-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)

Dated: 13th July, 2016.